

DIVISION BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/203(KB)2023
IN
C.A.(CAA)/77(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	GREEN AGRO FERTILIZER & ORGANICS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance VC and Physical (Hybrid) Mode

Mr. Rantu Kr. Das, PCS.] For the Petitioner

Mr. Channakeshava, AD] For RD, (ER), MCA

ORDER

1. Ld. Counsel for the petitioner present. Mr. Channakeshava, Assistant Director for Office of RD, (ER), MCA present.
2. Report has been filed by Office of Regional Director, (ER), MCA.
3. Post this matter for further consideration on **21.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**